

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-08/2017/8399/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Utpal Prasad,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the 3rd October, 2023.

Sub:- **Leave without pay.**

Ref:- Email Dated 29.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days leave without pay for 29.09.2023 and 30.09.2023, alongwith station leave permission**. The Counsellor, Family Court, Barpeta, in his absence, the Chief Judicial Magistrate, Barpeta, and in his absence, the in-charge Chief Judicial Magistrate, Barpeta would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/8400-8402/A, dated , 03-10-23

Copy to:

1. The Principal Accountant General (A&E), Assam.
2. The Chief Judicial Magistrate, Barpeta.
- ✓ 3. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)